

**COURT-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 298 of 2014**

**Dated: 6<sup>th</sup> January, 2016**

**In the matter of:-**

**Punjab State Power Corporation Ltd. .... Appellant(s)**

**Versus**

**M/s. GNA Udyog Ltd. & Ors. .... Respondent(s)**

**ORDER**

**Bench not assembled today.**

**Appeal is posted for hearing on 8<sup>th</sup> February, 2016.**

**Court Master**